

समन्वय स्थापित करके उपयुक्त तस्करी निवारण उपाय भी अपनाए गए हैं और इस मामले की बराबर समीक्षा की जाती रहती है।

Unearthing of Unauthorised Power-Looms

6359. SHRI SHANTUBHAI PATEL : Will the Minister of COMMERCE be pleased to state :

(a) whether a large number of unauthorised powerlooms are operating in the country;

(b) if so, their estimated number State-wise and the number of the authorised powerlooms ;

(c) whether these unauthorised powerlooms are very adversely affecting the handloom sector ; and

(d) the action taken or proposed to be taken to unearth the unauthorised powerlooms ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) Government are aware of the possibility of unauthorised powerlooms in the country. Since these are unauthorised powerlooms no State-wise details can be indicated. A statement showing the number of authorised powerlooms in various States/Union Territories is attached.

(c) The possibility that an expanding powerloom sector would adversely affect the Handloom sector cannot be ruled out.

(d) State Governments have necessary powers to unearth unauthorised powerlooms and proceed against persons responsible for their existence. In view of the limited staff at the disposal of Textile Commissioner it is really for the State Govts. to take necessary action in the matter.

Statement

STATEMENT SHOWING AUTHORISED POWERLOOMS IN EACH STATES/

UNION TERRITORIES AS ON 1.3.1982.	
Andhara Pradesh	15,008
Assam	1,576
Bihar	7,650
Chandigarh	56
Dadra Nagar Haveli	250
Delhi	1,908
Goa Daman and Din	100
Gujarat	89,282
Haryana	1,838
Himachal Pradesh	614
Jammu and Kashmir	572
Kandla Free Zone	68
Karnataka	32,848
Kerala	6,498
Madhya Pradesh	14,997
Maharashtra	2,09,943
Manipur	32
Nagaland	6
Orrissa	3,688
Pondicherry	1,120
Punjab	23,287
Rajasthan	7,826
Tamilnadu	92,643

Tripura	24
Uttar Pradesh	24,126
West Bengal	14,662
	5,50,622

**खनिज तथा धातु व्यापार निगम द्वारा
तांबे के बढ़ाए हुए मूल्य**

6360. श्री भीम सिंह :

श्री सत्येन्द्र नारायण सिंह :

श्री बापू साहिब परलेकर :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खनिज तथा धातु व्यापार निगम ने हाल में तांबे के मूल्यों में वृद्धि की है;

(ख) यदि हां, तो मूल्यों में कितनी वृद्धि की है और इसके मुख्य कारण क्या हैं;

(ग) क्या सरकार ने मूल्य वृद्धि से लघु उद्योगों पर पड़ने वाले प्रभाव का मूल्यांकन किया है; और

(घ) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) जी हां ।

(ख) तांबे की कीमत मार्च 1983 में 36,500 रु० प्रति मे० टन से बढ़ाकर 41,000 रु० प्रति मे० टन की गई ।

उपरोक्त वृद्धि के मुख्य कारण निम्नोक्त प्रकार हैं :

(क) सीमाशुल्क में 5 प्रतिशत की वृद्धि;

(ख) सीमाशुल्क के संबंध में 35 प्रतिशत सहायक शुल्क लगाना; तथा

(ग) अन्तर्राष्ट्रीय बाजार कीमत में वृद्धि ।

(घ) जी नहीं ।

(ङ) प्रश्न नहीं उठता ।

Strike in Textile Mills in Bombay

6361. SHRI G. NARSIMMA REDDY :
Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have recently given some additional incentives to the workers of the textile Mills in Bombay who may join duty ;

(b) if so, the details thereof ;

(c) how many have tried to avail of the benefit and joined ; and

(d) what is the progress of the talks to resolve the strike ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) Following acceptance by Government of the recommendations made by the Tripartite Committee on Textile Industry on payment of House Rent Allowance to employees of Cotton Textile Mills in Bombay Mill owners are required to pay House Rent Allowance at the following rate from 1-4-83 :

i) Employees drawing wages of Rs. 750 per month - Rs. 32/- p.m.

ii) Employees drawing wages from Rs. 751/- p.m. - Rs. 250/- - Rs. 45/- p.m.

iii) Employees drawing wages above Rs. 1250/- p.m. - Rs. 65/- p.m.